

F.NO. 23(1)/CESTAT/RR-Amendment/Admn. 2018  
Customs Excise and Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 23.3.2021

ORDER

In terms of DOP&T O.M. No. AB-14017/8/2010-Estt. (RR) dated 10.3.2010 and 24.1.2011, the posts of Stenographer Grade-II and Stenographer Grade-III in the Customs Excise and Service Tax Appellate Tribunal are re-designated as follows :

Sl.No.	Existing designation	Existing no. of posts	Pay scale as per 5 <sup>th</sup> CPC	Revised designation	Revised pay scale as per 6 <sup>th</sup> /7 <sup>th</sup> CPC
1.	Stenographer Grade-II	38	Rs. 5000-8000/-	Stenographer Grade – I	PB-2-Rs. 9300-34800/- with Grade Pay Rs. 4200/- / Level-6 of Pay Matrix as per 7 <sup>th</sup> CPC
2.	Stenographer Grade-III	13	Rs. 4000-6000/-	Stenographer Grade – II	PB-1-Rs. 5200-20200/- with Grade Pay Rs. 2400/- / Level-4 of Pay Matrix as per 7 <sup>th</sup> CPC

The re-designated posts do not require re-fixation of pay or change in date of increment, hence will not entail any financial implication whatsoever in any form. The re-designation will not disturb the next higher post in the hierarchical line of promotion. Necessary amendments to the respective Recruitment Rules for the above posts will follow.

  
(Bineesh Kumar K.S.)  
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. The Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, New Delhi
3. Deputy Registrar/ Asstt. Registrar, CESTAT, New Delhi and all Regional Benches
4. All Stenographers, CESTAT Delhi and all Regional Benches
5. Accounts Officer, CESTAT, Delhi
6. Website/ Guard file/ Office copy